

(10)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP 137/98 in OA 1606/97

DATE OF ORDER : 29-01-1999.

Between :-

Sk.Basha

... Applicant

And

1. Sri N.C.Sinha
General Manager, SC Rlys,
Rail Nilayam, Sec'bad-500 071.
2. Sri S.P.Chowdhary,
Chief Personnel Officer,
SC Rlys, Rail Nilayam, Sec'bad-500 071.
3. Sri B.Segan,
Chief Commercial Manager,
SC Rlys, Rail Nilayam,
Secibad-500 071.
4. Smt.Prameela Bhargav,
Sr.Divisional Personnel Officer,
SC Rlys, DRM's Office Compound,
Guntakal.
5. Sri P.Srivástav,
Divisional Railway Manager,
SC Rlys, Guntakal.

... Respondents/Contemnors

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Counsel for the Applicant : Shri S.Ramakrishna Rao

Counsel for the Respondents : Shri V.Bhimanna, SC for Rlys

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

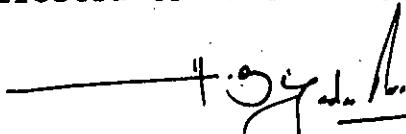
(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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(Order per Hon'ble Justice Shri D.H.Nasir, Vice-Chairman).

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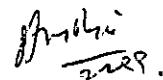
Sri S.Ramakrishna Rao, learned counsel for the applicant submits that the directions given by this Tribunal in OA 1606/97 on 22-04-1998 have already been complied with and therefore no further action is required to be taken in this C.P. Hence the C.P. is directed to be closed. No costs.


(H. RAJENDRA PRASAD)

Member (A)


(D.H.NASIR)
Vice-Chairman

Dated: 29th January, 1999.
Dictated in Open Court.


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